THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes. Sir.

- (b) Broadly, the representations relate to non-provision of facilities for education at the primary and the secondary stages through the media of minority languages, shortage of linguistic minority teachers, shortage of text-books in minority languages, non-provision of facilities for use of minority languages for official purposes; inadequate facilities for broad-cast in minority languages and discrimination in recruitment to services.
- (c: The Commissioner for Linguistic Minorities, appointed under Article 350-B of the Constitution, looks into these representations, brings the complaints to the notice of the State Governments and other authorities concerned for report and redress. Attempts are also made to persuade the State Governments, in the course of discussion during the meetings of the various Zonal Councils, to meet the demands in genuine cases. Annual Reports are submitted by the Commissioner for Linguistic Minorities to the President. These reports are placed before Parliament and copies thereof are also sent to the State Governments.

PAK SPIES UNEARTHED BY CHANDIGARH POLICE

- 219. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the number of members of the gang of Pak spies unearthed by the Chandigarh Police and the number of those arrested so far;
- (b) the reaction of Government in regard to the arrested persons who are alleged to belong to the Indian Army; and
- (c) the details of the material recovered from these persons?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) to (c). Six persons have been arrested by the Chandigarh police for suspected espionage activities. L/PD3RSS—3

Since the case is under investigation it will not be in public interest to disclose further details at this stage.

to Questions

AIRPORTS AND AIRSTRIPS IN MYSORE

- 220. SHRI M. D. NARAYAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:
- (a) the number of airports and airstrips in operation in Mysore State at present;
- (b) the number of those which are not in use:
- (c) whether there is any plan to use them for any other purpose including starting of feeder-lines; and
- (d) whether there is any scheme for extending and providing further facilities at the airports already in use: and if so. the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) Indian Airlines operate to three aerodromes in Mysore State. Belgaum, Mangalore and Bangalore. The first two are controlled by the Civil Aviation Department, and the third belongs to Hindustan Aeronautics Ltd.

- (b) Mysore is the only aerodrome under the Civil Aviation Department to which no services are operated.
 - (c) No, Sir.
- (d) The runway at Mangalore is being extended and strengthened.

GRANT OF SPECIAL PAY IN ANDAMAN AND NICOBAR ISLANDS

♦221. SHRI NIREN GHOSH:

SHRI K. P SUBRAMANIA MENON:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of Government employees who were recruited in South Andamans and posted to Middle and North Andamans and Nicobar Group of Islands;